

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 10.11.04

Registration No. C.C.P. 96/04

..... श्री. Mehta Vinay, Applicant (s)

VERSUS

..... डॉ. Gupta P.C. Respondent (s)

A copy of the ORDER dated 3/11/04, passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

3.11.04

Shri Manoj Sharma for petitioner.

Learned counsel for petitioner seeks permission to withdraw the CCP. Permission is granted. CCP is dismissed as withdrawn.

Sd/-

(Madan Mohan)
JM

Sd/-

(M.P. Singh)
VC

aa.

सत्य प्रतिलिपि

① M. Sharma
② K.N. Patel

उप रजिस्ट्रार
DY. REGISTRAR
केन्द्रीय अधिकारी अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बैच, जबलपुर
JABALPUR BENCH, JABALPUR

GRPR-119-C

Issued
On 10.11.04
BS